

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2889
ANSWERED ON:12.12.2011
ALLOCATION OF FUNDS TO STATES
Sahu Shri Chandulal Chandu Bhaiya

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposals from the State Governments including Chhattisgarh Government for integrated programme for old aged persons and the scheme for prevention of alcoholism and drug abuse during the last three years;
- (b) if so, the details thereof and the funds sanctioned/released during the said period;
- (c) whether some funds are yet to be released by the Government; and
- (d) if so, the time by which the remaining amount is likely to be released by the Government?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D.NAPOLEON)

(a) & (b): Yes Sir. A Statement showing State-wise amount of grant-in-aid released during the last three years under the Scheme of Integrated Programme for Older Persons (IPOP) and the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse is at Annexure.

(c) & (d): Release of funds is a continuous ongoing process. Proposals recommended by the respective State Government Grants-in-aid Committee are processed for releasing grants as per the norms and guidelines of the relevant Schemes, and subject to the completeness of proposals in all respects.